

[Shri M. R. Masani]

Reports (Third Lok Sabha) relating to Posts and Telegraphs Accounts.

- (2) The Seventh Report on Action taken by Government on the recommendations of the Committee contained in their Forty-fourth and Forty-sixth Reports (Third Lok Sabha) relating to Revenue Receipts.
- (3) The Tenth Report on Action taken by Government on the recommendations of the Committee contained in their Forty-eighth Report (Third Lok Sabha) relating to Defence Services Accounts.

ESTIMATES COMMITTEE

FIFTEENTH REPORT

SHRI P. VENKATASUBBAIAH (Nandyal) : I present the Fifteenth Report of the Estimates Committee on Action taken by Government on the recommendations contained in the Sixty-seventh Report of the Estimates Committee (Third Lok Sabha) on the erstwhile Ministry of Transport—Calcutta and Haldia Ports

COMMITTEE ON PETITIONS

(i) FIRST REPORT

SHRI D. C. SHARMA (Gurdaspur) : I present the First Report of the Committee on Petitions.

(ii) EVIDENCE

SHRI D. C. SHARMA : I beg to lay on the Table a copy of the Evidence given before the Committee on Petitions.

12.19 Hrs.

STATEMENT RE: PRIME MINISTER'S TOURS ABROAD

MR. SPEAKER : Prime Minister to make a statement on her recent tours abroad.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : The statement is a long one,

consisting of 6½ pages. Would you like me to read it, or shall I lay it on the Table of the House ?

MR. SPEAKER : I think it is better to lay it on the Table.

SOME HON. MEMBERS : No questions ?

MR. SPEAKER : The statement is a long one. Therefore, the hon. Prime Minister is laying it on the Table. I have suggested to the Prime Minister that we must have a debate on foreign affairs and on this statement. Something was raised yesterday also. She has accepted the suggestion for a discussion. We will fix a convenient date for this discussion when all these questions can be asked.

SHRIMATI INDIRA GANDHI : I lay a copy of the statement on the Table. [Placed in Library, see No. 1586/67]

12.20 Hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : Sir, Government Business in this House during the week commencing 20th November, 1967, will consist of—

- (1) Further discussion of Report of the Education Commission and Report of the Committee of Members of Parliament on Education.
- (2) Consideration and passing of—
 - (i) The Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1967.
 - (ii) The Tea Districts Emigrant Labour (Repeal) Bill, 1967.
 - (iii) The Court-Fees (Delhi Amendment) Bill, 1967
- (3) Discussion on the food situation in the country on a motion to be moved by the Minister of Food and Agriculture.
- (4) Discussion on the situation arising out of the recent influx of Pakistani